## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/185/2016

NAME OF THE PETITIONER(S) : SIBI C. K. & 11 Others

NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Resorts Ltd & 7 Others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

Courses for

REPRESENTATION BY WHOM

1. Soi Vaustini Coursel Fai

For Petritiones

V. Haherh And Accorder

2. Deepita Murah

Ripple Hanga &

Anoop Konser

3. VINCET SUBRAMENI JOH R, -R

H. SUBHASPEE'N for 8. Sathiyonberayanaa

por R8.

Sublifite Regarde

Si Varshini

Deepika

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## **ORDER**

Counsel for petitioner present. Counsel for R1 to R6, counsel for R7 and counsel for R8 are present. Counsel for R7 has already filed counter in the main CP. Counsel for R1 to R6 is directed to file counter to CA-1/2016 within a week's time, by serving a copy to the other side. The matter is fixed for arguments on CA-1/2016. Put up on 10.11.2016 at 10.30 A.M.

(Ch. Md.Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy)
Member (Judicial)